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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.418/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> October 2017, 10.30 A.M

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Agro Chemicals & Fertilizer Ltd.                                     |                        |                     |
| Under Section       | 14(1)  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. CA Mohan Ram Goshal  
F 4515

Agrichem Co

10/10/17

ORDER

The Ld. PCS for the petitioner is present.

The Ld. PCS of the petitioner informed that till date the report from the ROC, Odisha, Cuttack has not been submitted.

Let notice be issued on the Registrar of Companies, Odisha, Cuttack to file the report within 15 days from the date of this order.

The petitioner is directed to serve a copy of this order upon the Registrar of Companies, Odisha, Cuttack and file the affidavit of service of the notice upon the ROC, Odisha, Cuttack within seven days from the date of this order.

List on 14-11-2017.

  
(Jinan KR)  
Member(J)

  
(Vijai Pratap Singh)  
Member(J)